

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

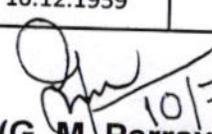
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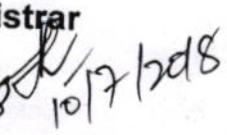
Dated: 10.07.2018

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officials of Subordinate Courts of Jammu Province (**Divisional Cadre**) with effect from the dates shown against their respective names:

S. No.	Name of the Official	Present Posting	D.O.B.	Retirement
1	Baldev Raj	Accountant/HA, PDJ Court, Rajouri	06.03.1959	31.03.2019
2	Mohd. Shafi-I	Nazir/HA, Munsiff Court, Kotranka	13.05.1959	31.05.2019
3	Darbari Lal	Nazir/HA, Excise Mag. Court, Jammu	12.08.1959	31.08.2019
4	Jagdish Raj	HRK/HA, PDJ Court, Kathua	16.12.1959	31.12.2019

By order.


(G. M. Parray)
Joint Registrar

Dated: 10-07-18 

No. 325 - 33 /PSY-06

Copy to:-

- 1) Registrar General, High Court of J&K at Srinagar.
- 2) Registrar Vigilance, High Court of J&K at Srinagar.
..... for information.
- 3-5) Pr. District & Sessions Judge, Jammu/Rajouri/Kathua.
- 6) Special Excise Magistrate, Jammu.
- 7) Munsiff/JMIC, Kotranka.

..... for information and necessary action. All the presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.

- 8) Chief Accounts Officer, High Court of J&K at Srinagar.
9) Incharge NIC for uploading in High Court website.


Joint Registrar


10/7/18